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CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR

Original Application No. 508 of 2006

Jabalpur this the 26th day of July, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble, Mr. A.K. Gaur, Judicial Member

1. Nandkishore,
S/o Parshuram Singh
Aged about 40 years,
R/o Qr. No.84, Type III,
Block 10, TFRI Colony,
Mandla Road, Jabalpur.
2. Yogesh Kumar Patel,
S/o Shri S.P. Patel,
Aged about 35 years,
R/o Behind Shrichhaya Duplex,
Kanchan Vihar,
Jabalpur. Applicants

(By Advocate – Shri S.Paul)

Versus

1. Union of India,
Ministry of Railway,
Through General Manager,
West Central Railway,
Indira Market,
Jabalpur.
2. General Manager,
West Central Railway,
Indira Market, Jabalpur Respondents

(By Advocate – Shri M.N. Banerjee)

O R D E R(Oral)

By A.K. Gaur, Judicial Member :-

Heard the learned counsel for the applicants.

2. The learned counsel for the applicants has contended that the restructuring has not been implemented in this case. The applicants have made a series of representations, as such, the last representation is Annexure-A-6. The respondents have not taken any decision on it.

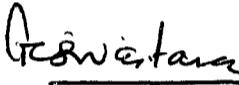
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Being aggrieved by this, the applicants have approached this Tribunal for redressal of their grievance and prayed that the respondents may be directed to consider and decide the aforesaid representation Annexure-A-6 by passing a detailed and reasoned order within time frame. In the interest of justice, we direct the respondents to consider and decide the aforesaid representation Annexure-A-6 of the applicants within a period of three months, ~~before restructuring taking place~~ ^{before restructuring takes place. This should be done in} from the date of receipt of a copy of this order by passing a detailed and reasoned order. We have not expressed our opinion on merits.

3. With the above directions, the OA stands disposed at the admission stage itself.


(A.K.Gaur)
Judicial Member


(Dr.G.C.Srivastava)
Vice Chairman

पृष्ठांकन सं. ओ/न्या.....जबलपुर, दि.....
परिमिति 31-12-2016

- (1) सचिव, उत्तर प्रदेश एवं उपमण्डण, जबलपुर
- (2) आवेदक श्री/र्म. नं.के काउंसल
- (3) दस्तावेजी श्री/श्री नं.के काउंसल
- (4) वायरल. कोपा, जबलपुर व्हाटरपीठ

सूचना एवं आवश्यक कार्यवाही हेतु

Pratik D.N. Dabholkar
Mr. D.N. Dabholkar
Pratik D.N. Dabholkar
Pratik D.N. Dabholkar
Pratik D.N. Dabholkar

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